

2020
HIGH COURT, APPELLATE SIDE
CALCUTTA

NOTIFICATION

No. 1767- R (JS)

Dated, Calcutta, 22nd June, 2020

In terms of Notification No. 1766-R (JS) dated 22.06.2020, this is for information of all concerned that the following 69 (sixty nine) Officers of the West Bengal Judicial Service belonging to the substantive post of Civil Judge (Senior Division)/Chief Judicial Magistrate/Additional Chief Judicial Magistrate, now posted as mentioned against each of their names in the following table, are eligible in order of seniority from the existing Gradation List and coming under the zone of consideration in the process of selection for promotion as Additional District & Sessions Judge towards filling up the (23) vacancies in Fast Track Courts.

Further information to all eligible candidates will follow in due course.

Sl. No.	NAME OF THE OFFICER	PRESENT POSTING
1.	Shri Fatik Chandra Mondal	Civil Judge (Senior Division), Arambagh, Hooghly UOT as Civil Judge (Senior Division), Diamond Harbour, South 24-Parganas
2.	Shri Hidayatullah Bhutia	Civil Judge (Senior Division), 1 st Court, Alipore, South 24-Parganas
3.	Shri Tito Rob	Judge, 1 st Labour Court, Calcutta
4.	Shri Sridhar Chandra Su	Civil Judge (Senior Division), Bongaon, North 24-Parganas
5.	Shri Sambhu Sarkar	Ordered to be posted as Civil Judge (Senior Division), Sealdah, South 24-Parganas
6.	Shri Sabyasachi Chatteraj	Law Officer, Directorate of Drug Control, Govt. of W.B., on deputation
7.	Smt. Mukulika Sinha	Civil Judge (Senior Division), 2 nd Court, Malda
8.	Shri Sudip Bhattacharya	Civil Judge (Senior Division), 2 nd Court, Berhampore, Murshidabad
9.	Shri Sanjay Chowdhury	Registrar, Family Court, Calcutta, on deputation
10.	Shri Ratan Kumar Gupta	Chief Judicial Magistrate, Purba Bardhaman UOT as Chief Judicial Magistrate, Cooch Behar
11.	Shri Sumit Adhikari	Civil Judge (Senior Division), Khatra, Bankura
12.	Shri Biswajyoti Chatterjee	Judge, Bench-4, PSCC, Calcutta
13.	Shri Sadhan Mondal	Civil Judge (Senior Division), Chanchal, Malda
14.	Shri Sisir Kumar Meyur	Civil Judge (Senior Division), 2 nd Court, Sadar, Paschim Medinipur
15.	Shri Suresh Singh	Deputy A.G.O.T., Govt. of W.B., on deputation
16.	Shri Tarun Kumar Mondal	Civil Judge (Senior Division), 2 nd Court, Baruipur, South 24-Parganas
17.	Shri Prasun Ghosh	Civil Judge (Senior Division), 1 st Court, Sadar, Howrah UOT as Chief Judicial Magistrate, Howrah
18.	Shri Debasis Chowdhury	Civil Judge (Senior Division), Diamond Harbour, South 24-Parganas UOT as Chief Judicial Magistrate, Tamluk, Purba Medinipur
19.	Smt. Kumkum Chattopadhyay	Civil Judge (Senior Division), 1 st Court, Hooghly, Sadar
20.	Shri Nirupam Kar	Chief Judicial Magistrate, Tamluk, Purba Medinipur UOT as Chief Judicial Magistrate, Raiganj, Uttar Dinajpur
21.	Smt. Soma Chakraborty	Civil Judge (Senior Division), Islampur, Uttar Dinajpur
22.	Smt. Arpita Ghosh	Civil Judge (Senior Division), Haldia, Purba Medinipur UOT as Secretary, DLSA, Malda
23.	Shri Bikash Lama	Civil Judge (Senior Division), Ranaghat, Nadia UOT as Secretary, DLSA, Cooch Behar

24.	Karim Ur Reza	Secretary, DLSA, Uttar Dinajpur UOT as Civil Judge (Senior Division), Basirhat, North 24-Parganas
25.	Shri Indranil Chatterjee	Chief Judicial Magistrate, Barasat, North 24-Parganas UOT as Civil Judge (Senior Division), Addl. Court, Sadar, Bankura
26.	Shri Sandip Chakrabarti	Chief Judicial Magistrate, Asansol, Paschim Bardhaman
27.	Shri Soumendra Nath Roy	Civil Judge (Senior Division), 2 nd Court, Barasat, North 24-Parganas UOT as Chief Judicial Magistrate, Barasat, North 24-Parganas
28.	Shri Anan Chattopadhyay	Registrar, City Civil Court, Calcutta UOT as Chief Judicial Magistrate, Darjeeling
29.	Smt. Dipa Shyam Ray	Civil Judge (Senior Division), 1 st Court, Asansol, Paschim Bardhaman UOT as Secretary, DLSA, Jalpaiguri
30.	Smt. Barnali Das Gupta	Chief Judicial Magistrate, Hooghly
31.	Sri Abhijit Ghosh	Chief Judicial Magistrate, Malda
32.	Smt. Rina Talukdar	Additional Chief Judicial Magistrate, Chandannagar, Hooghly
33.	Sri Biswanath Pramanik	Civil Judge (Senior Division), Suri, Birbhum
34.	Sri Arindam Chattopadhyay	Secretary, DLSA, Cooch Behar UOT as Civil Judge (Senior Division), 7 th Court, Alipore, South 24-Parganas
35.	Smt. Shrutirupa Ghosh (Majee)	Civil Judge (Senior Division), Sadar, Malda
36.	Smt. Rimpa Roy	Chief Judicial Magistrate, Purulia
37.	Sri Hindol Roy	Civil Judge (Senior Division), 2 nd Court, Sadar, Hooghly
38.	Sri Sujit Kumar Bandyopadhyay	Registrar, District Judge's Court, Sadar, Purba Bardhaman UOT as Chief Judicial Magistrate, Sadar, Purba Bardhaman
39.	Sri Sudeep Banerjee	Registrar, D.J.'s Court, Paschim Medinipur
40.	Sri Mayukh Mukherjee	Additional Chief Judicial Magistrate, Khatra, Bankura UOT as Chief Judicial Magistrate, Bankura
41.	Smt. Atrayee Manna Chowdhury	Civil Judge (Senior Division), Jalpaiguri, Sadar
42.	Sri Saibal Dutta	Additional Chief Judicial Magistrate, Tehatta, Nadia UOT as Chief Judicial Magistrate, Jalpaiguri
43.	Sri Amitava Mukherjee	Additional Chief Judicial Magistrate, Uluberia, Howrah UOT as Civil Judge (Senior Division), Darjeeling
44.	Sri Anirban Ray	Secretary, DLSA, Hooghly
45.	Sri Soumen Gupta	Additional Chief Judicial Magistrate, Kharagpur, Paschim Medinipur UOT as Deputy Registrar, West Bengal Taxation Tribunal, on deputation
46.	Sri Pradip Kumar Adhikary	Sr. Municipal Magistrate, Kolkata
47.	Sri Joyprakash Roy	Judge, Small Causes Court, Sealdah, South 24-Parganas
48.	Sri Soumen Sarkar	Deputy Registrar, W.B. Administrative Tribunal, on deputation UOT as Additional Chief Judicial Magistrate, Lalbagh, Murshidabad
49.	Sri Dipanjan Sen	CMM, Calcutta
50.	Sri Teerthankar Bhattacharyya	Civil Judge (Senior Division), Kalyani, Nadia
51.	Sri Shib Shankar Ghosh	Civil Judge (Senior Division), 1 st Court, Rampurhat, Birbhum UOT as Civil Judge (Senior Division), Cooch Behar
52.	Sri Abir Chatterjee	Additional Chief Judicial Magistrate, Kakdwip, South 24- Parganas UOT as Civil Judge (Senior Division), Ranaghat, Nadia
53.	Smt. Krishnanjana Ray	Civil Judge (Senior Division), 3 rd Court, Alipore, South 24- Parganas UOT as Additional Chief Judicial Magistrate, Buniadpur, Dakshin Dinajpur

54.	Sri Subrata Mukherjee	Additional Chief Judicial Magistrate, Alipore, South 24-Parganas UOT as Chief Judicial Magistrate, Alipore, South 24-Parganas
55.	Sri Anindya Banerjee	Civil Judge (Senior Division), Tehatta, Nadia
56.	Sri Kaustav Mookerjee	Additional Chief Judicial Magistrate, Arambagh, Hooghly
57.	Smt. Nilanjana De	Additional Chief Judicial Magistrate, 2 nd Court, Haldia, Purba Medinipur
58.	Sri Arnab Dutta	Secretary, DLSA, Howrah UOT as Additional Chief Judicial Magistrate, Kakdwip, South 24-Parganas
59.	Sri Annada Sankar Mukhopadhyay	Chief Judicial Magistrate, Murshidabad
60.	Smt. Aparna Chowdhuri	Additional Chief Judicial Magistrate, Buniadpur, Dakshin Dinajpur UOT as Additional Chief Judicial Magistrate, Berhampore, Murshidabad
61.	Sri Basant Sharma	Additional Chief Judicial Magistrate, Mekhliganj, Cooch Behar UOT as Judge, 2 nd Labour Court, Calcutta, on deputation
62.	Smt. Ishani Chakraborty	Chief Judicial Magistrate, Kalimpong
63.	Sri Alokesh Das	Civil Judge (Senior Division), 4 th Court, Alipore, South 24-Parganas
64.	Smt. Sangita Mukherjee	Additional Chief Judicial Magistrate-cum-Civil Judge (Senior Division), Raghunathpur, Purulia
65.	Sri Joy Sankar Roy	Civil Judge (Senior Division), 2 nd Court, Tamluk, Purba Medinipur
66.	Sri Aniruddha Saha	Secretary, DLSA, Bankura
67.	Sri Sujoy Kumar Sarkar	Additional Chief Judicial Magistrate, Durgapur, Paschim Bardhaman UOT as Secretary, DLSA, Darjeeling
68.	Smt. Chandraprova Chakraborty (Saha)	Chief Judicial Magistrate, Suri, Birbhum
69.	Sri Nachiketa Bera	Additional Chief Judicial Magistrate, Chanchal, Malda UOT as Chief Judicial Magistrate, Sadar, Paschim Medinipur

All the above eligible Judicial Officers are directed to send 3 sets of their contested judgements, each containing 10 judgements (5 Civil and 5 Criminal), preferably of recent time (if not available, the judgements delivered during previous postings may be sent) through the District Judge concerned, addressing the office of the undersigned so as to reach this Hon'ble Court **by 07.07.2020, positively**.

For further information, if any, make a call at (033) 2254-8065, 2243-6080 on all working days (except Saturdays) between 11-00 a.m. to 4-30 p.m.

By Order,

Sd/-
Registrar (Judicial Service)
High Court, Appellate Side

2020
High Court, Appellate Side
Calcutta

No. 2419-A

Dated, Calcutta the 22nd June, 2020

From: Sri Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To : All the District Judges of West Bengal including A & N Islands
The Chief Judges of (i) City Civil Court (ii) City Sessions Court
(iii) Presidency Small Causes Court, Calcutta

Sub: Court's Notification No. 1767-R(JS) dated 22.06.2020 containing names of 69 eligible WBSJ officers coming under the zone of consideration in the process of selection for promotion as Additional District & Sessions Judge, for filling up (23) vacancies in Fast Track Courts.

Sir/Madam,

I am directed to forward herewith a copy of Court's Notification bearing No. 1767-R(JS) dated 22.06.2020, duly published in the Court's website which will speak for itself on the subject captioned above and to request you to inform all the eligible Judicial Officers of your judgeship, asking them to submit 3 sets of judgments, each set containing 10 copies of their contested judgments (5 Civil and 5 Criminal cases) delivered during recent time (if not available, the judgments delivered during holding of previous postings may be submitted) so that the same, having been received are forwarded so as to reach this Hon'ble Court **by 07.07.2020, positively.**

This may be treated as important and urgent.

For further information, if any, the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta may be contacted on all working days (except Saturdays) between 11.00 a.m. and 4.30 p.m., over Phone No. (033)-2254-8065/8226/2243-6080.

Yours faithfully,

Sd/-
(Bibhas Ranjan De)
Registrar (Judicial Service)

Encl: as stated

No. 2420-A – 2421-A

Copy with a copy of Notification No. 1767-R(JS) dated 22.06.2020 forwarded to :

1. **Secretary, Judicial Department, Government of West Bengal**, Writers' Buildings, Kolkata – 700001 for information and with request to forward a copy of the same to the concerned officers who are posted on deputation and coming under the zone of consideration in the selection process as per enclosed Notification, for their information and necessary action.
2. **The Member Secretary, State Legal Services Authority, West Bengal**, City Civil Court Building (1st Floor), 2 & 3 Kiran Sankar Ray Road, Kolkata – 700001 for information and with request to forward a copy of the same to the concerned officer(s) who is/are posted as Secretary, District Legal Services Authority and coming under the zone of consideration in the selection process as per enclosed Notification, for their information and necessary action.

... for information and necessary action.

Encl: as stated

Sd/-
Registrar (Judicial Service)